

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 04th July, 2016

TIME:10.30 hrs. to 13.15 hrs.

LEARNED REGISTRAR, MR SANJAY SHUKLA

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 89/2016(CZ)	Tapeshwar Singh Bhati Vs. Union of India & 15 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv.	
2.	Original Application No. 90/2016(CZ)	Tapeshwar Singh Bhati Vs. Union of India & 2 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv.	
3.	Original Application No. 91/2016(CZ)	Brijpal Singh Chauhan Vs. State of Rajasthan & 2 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv.	
4.	Original Application No. 92/2016(CZ)	Villagers of Village Sinodiya & 3 Ors. Vs. Union of India & Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv.	

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